

MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) No, Sir. No injections are used in the treatment of leprosy.

(b) Does not arise.

[English]

Conversion of Lines in Karnataka

4348. SHRIMATI CHANDRA PRABHA URS: Will the Minister of RAILWAYS be pleased to state:

(a) the total length of metre-gauge line in the country;

(b) the total length of metre gauge line on zonal railways covering Karnataka;

(c) the name of railway lines approved for conversion into broad gauge in that State; and

(d) the length of railway line out of that likely to be converted during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) 23,419.23 route kms. as on 31.03.1991.

(b) 2,259.84 kms. as on 31.03.1991.

(c) (i) Bangalore-Hubli

(ii) Chickjajur-Rayadurg

(iii) Bangalore-Mysore

(iv) Bangalore-Yelahanka

(d) 348 kms.

Pollution Control Awards

4349. DR. C. SILVERA: Will the Minis-

ter of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the pollution control awards have been presented to some industrial sectors;

(b) if so, the details thereof;

(c) whether the Government propose to encourage more industrial sectors to control pollution in future; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Yes, Sir. The four industrial units, namely,

(i) M/s Bhopal Pesticides Pvt. Ltd., Bhopal (M. P.)

(ii) M/s Gujarat Ambuja Cements Ltd., Kodinar (Gujarat)

(iii) M/s Shriram Fertilizer & Chemicals, Kota (Rajasthan) and

(iv) M/s Sree Rayalaseema Alkalies and Allied Chemicals Ltd. Kurnool (A. P.) have been given awards for their achievements in the control of pollution.

(c) and (d). The present scheme is for giving fifteen awards each year out of which 10 will be given in the major and medium industry categories and 5 for small scale industries.

Fiscal incentives are given to industries which put up pollution control equipment through accelerated depreciation, customs and excise duty exemption. A World Bank

assisted scheme has been initiated to assist the setting up of common effluent treatment plants for clusters of small industries and to provide loans at concessional rates to large and medium industries to provide pollution abatement equipment. A study has been commissioned to propose additional financial incentives for installing pollution control systems.

Expenditure on Restructured Courses

4350. DR. SUDHIR RAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the expenditure incurred by the University Grants Commission on introduction of restructured courses during the Seventh Plan;

(b) whether colleges under Burdwan University which introduced restructured have been paid the full amount; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to the information furnished by UGC, an expenditure of Rs. 342.43 lakhs was incurred on implementation of the scheme of restructuring of courses during the 7th plan.

(b) According to the information furnished by UGC, 12 colleges affiliated to Burdwan University have been provided funds varying between Rs. 1.00 to Rs.2.75 lakhs based on progress of expenditure. The balance grants will be provided after receiving the utilisation certificate in respect of grant already released or after receiving the implementation report, as the case may be. Two Colleges have not been provided any grant as implementation report from them has not been received.

(c) Does not arise.

Deemed Universities in the Country

4351. DR. SUDHIR RAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Deemed Universities in the country;

(b) whether these Deemed Universities guarantee service security of the teachers; and

(c) the constitutional set up of these Universities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) 31 Deemed Universities are functioning in the country.

(b) and (c). According to the information furnished by University Grants Commission, most of the Deemed Universities are registered societies under the Societies Registration Act. The security of service of their employees, as also of teachers, is governed by the provisions of bye-laws and other relevant provisions in the instruments setting up such institutions. The management structure of most deemed Universities by and large, is on the same pattern as that of conventional Universities.

Assistance for Indoor Stadiums

4352. SHRI BHUPINDER SINGH HOODA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any scheme for providing financial assistance to States for construction of small/medium indoor stadiums; and